

FORM No. 61
Proceedings paper
(See Rule 73)

In the Court of

Calendar/Miscellaneous/Sessions Case No. of

Accused

Note below in the handwriting of the Judge or Magistrate the proceedings of the case from the first hearing till disposal

The entries in this column are to be made by the concerned clerks

Date of filing

Date of issue of
Summons or
Warrant

Date of first
hearing